

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 25.

CP 3185/2018

IN THE MATTER OF:

Nandu Finvest Pvt. Ltd.

.... Petitioner/Applicant

v.

ROC, Mumbai.

.... Respondent

Order under Section 252(1) of Companies Act, 2013

Order delivered on 16.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	None
For the Respondent	None

ORDER

List the matter on **28.06.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)

16.06.2021
Jagdish